

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

22.01.2021

M.A./350/908/2019

O.A./350/289/2016

M.A./350/909/2019

C.P.C/350/71/2018

(EXTN OF TIME & DELAY)

ITEM NO:40

FOR APPLICANTS(S) Adv. : None

S E RAILWAY
-V/S-
AJAYA KR PATRA



FOR RESPONDENTS(S) Adv.: Mr. B. P Manna

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant in the M.As.</p> <p>Ld. counsel for the respondents is present.</p> <p>These M.As has been filed by the respondents on 21. 11.2019, seeking extension of time to comply with the order of the Tribunal passed in the O.A. The said period being over, the M.As (908/2019 and 909/2019) have become infructuous and is accordingly disposed of as infructuous.</p> <p>List the CPC on 26.03.2021.</p> <p>SS</p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>(BIDISHA BANERJEE) MEMBER (J)</p>